

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 112/59/ND/2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
01.08.2019.**

**NAME OF THE COMPANY: M/s. IND Finance & Securities Trust Pvt. Ltd.
V/s. M/s. Eicher Motors Ltd. & Others**

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. S. M. Sundaram, Advocate

Present for the Respondent: Mr. Rajesh Ranjan and Mr. Anoop Dawan,
Advocate for R-1
Mr. Saurabh S. Sinha and Mr. Nilakanta
Nayak, Advocates for R-7
Mr. J. D. Baruah, Advocate for R-3

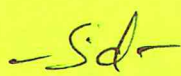
ORDER

None is present on behalf of Respondents 2 & 8. Fresh notice be issued to them by the Respondent no. 1 returnable on 18th September, 2019.

Ld. Counsel for the petitioner prays for liberty to file the rejoinder of the replies on record. Liberty granted.

Additional affidavit has also been filed by R-7. Liberty granted.

To come up on 18th September, 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**